

RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No. : 25 /S.O./2022

Date : 23.12.2022

In supersession of order No. 08/S.O./2021 dt. 20.11.2021 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Pankaj Bhandari**, Judge, Rajasthan High Court, Jaipur Bench, Jaipur as Chairman of the Rajasthan High Court Legal Services Committee, Jaipur, under section 8A of the Legal Services Authority Act, 1987 read with Regulations 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999.

BY ORDER

Chandra Prakash Sharma
REGISTRAR GENERAL

23/12/2022

No. : Gen/XV/06/94/SC-I/2519

Date: 23.12.2022

Copy to :-

01. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
02. P.S. to Hon'ble Mr. Justice Pankaj Bhandari, Judge, Rajasthan High Court, Jaipur Bench, Jaipur.

Chandra Prakash Sharma
REGISTRAR GENERAL

23/12/2022

No. : Gen/XV/06/94/ SC-I/2520

Date: 23.12.2022

Copy also to the following for information and necessary action :-

1. The Registrar General, Rajasthan High Court, Jodhpur.
2. All Registrars/ O.S.D., Rajasthan High Court Jodhpur/Jaipur Bench, Jaipur and Registrar (H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11
3. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
4. The Director, Rajasthan State Judicial Academy, Jodhpur.
5. All Joint Registrars / Deputy Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
6. The Joint Secretary /Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur / Jaipur.
7. P.S. to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
9. A.O.J., General Section, Rajasthan High Court, Jodhpur

Chandra Prakash Sharma
REGISTRAR GENERAL

23/12/2022